

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513
IB-1587/ND/2019
IA/5077/2020, IA/1512/2021

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd.

.....Applicant

Vs.

M/s. M.K.S Oil Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 29.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Siddharth Banthia, Mr. Sarim Khan, Adv.

For the PNB : Ms. Rachita Garg, Adv.

ORDER

Due to paucity of time, the matter is listed on **03.06.2024**.

**Sd/-
(Court Officer)**